

Title: Need to amend I.R.D.A. rules to provide insurance cover to small boat owners in the country particularly in Kerala. – Laid.

* SHRI ABDULLAKUTTY (CANNANORE) : Today I would like to call the attention of the House through you on a burning issue regarding insurance cover not being made available to the small boat owners.

Respected Sir, in our country big ships, houses, vehicles, etc. are being insured but the small boat owners are deprived of the privilege because of lacunae in the I.R.D.A. Rules. Even in the earlier British era people used to travel by using these very small boats, but now they are the lot that are being neglected.

I, therefore, request the Central Government that the rules pertaining to the insurance of boats/ships should be amended so as to include these small boat owners/fishermen to avail the benefit of insurance and lead a happy life in the years to come.

*** Treated as laid on the Table**